Annexure-2

Shree Hanuman Sugar & Industries Limited List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025 (List of unsecured financial creditors belonging to any class of creditors)

(Amount in Rs.)

		Details of claim received		Details of claim admitted						Amount of			
SI. Io.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Whether related	% of	claim may be set	Amount of claims not admitted	Amount of claims under verification	Remarks , if any	
			-	-	-	-	-	-	-	-	-	-	